

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ORDER SHEET

O.A / MA / RA / CP NO. 424 OF 2006

Applicant/s A.S. Sagar. Respds. UOI & Ors

Advocate for Applicant/s Sr C.L. Chaudhary Advocate for Respondent/s Sr S.C. Mishra

Notes of the Registry	Orders of the Tribunal	Sheet No. 11
	<u>8.4.09</u> Hon'ble A.K. Gaur, JM Hon'ble S.N. Shukla, AM None for the applicant even on revised call. Sr S.C. Mishra, for the respondents. It appears that the applicant has lost interest in prosecuting this case. The OA is dismissed in default for want of prosecution. <u>Sr</u> AM Sd/- JM me	

Contd. On Sheet No. _____